

MAEKSIN SHIPPING COMPANY PRIVATE LIMITED

LIST OF CREDITORS AS ON THE DATE OF COMMENCEMENT OF CORPORATE INSOLVENCY

RESOLUTION PROCESS (14TH JULY 2022)

Sl No	Name of Creditors	Address	Amount claimed by the Creditors (In Rs.)	Amount admitted (In Rs. Crore)	Security Interest, if any, in respect of such claim (in Rupees)
Secured Financial Creditors					
1	Asset Reconstruction Company (India) Limited	Ms. Kaushik Dutta, Flat No -4, 6th Floor, Chatterjee International Centre, 33A Jawaharlal Nehru Road, Kolkata - 700 071,	9,85,40,020	9.85	Secured creditor _ Security interest annexed hereto
Total debt from Secured Financial Creditors (A)			9,85,40,020	9.85	
Unsecured Financial Creditors					
Total dues to unsecured Financial Creditors (B)			0	0	
Total Dues to Financial Creditors (A+B)			9,85,40,020	9.85	
Operational Creditors					
Total dues to Operational Creditors (C)			0	0	
Total Claims (A +B+C)			9,85,40,020	9.85	


SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO. 1801/1P-001/1P-P00734/2017-18/11232

Details of Security interest held by CFM Asset Reconstruction Private Limited

Moveable Properties

Hypothecation of stocks of raw, semi-finished goods and book debts, plant and machineries, electrical installations, and other miscellaneous fixed assets.

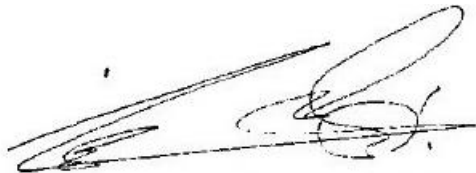
Immoveable Properties

All that piece and parcel of leasehold land measuring 5.02 Acres situated at plot nos. 2166, 2167, 2306, 3619 and 3620 mouza – Kalinagar, J L No. 10, Police Station – Kakdwip, South 24 Parganas, West Bengal. Together with buildings and structures constructed / to be constructed thereon.

Estimated total value of moveable and immovable properties = Rs. 1,99,01,135/- (as on January 03, 2019) date of mortgage November 24, 2006.

Personal Guarantees (Estimated value Rs. 1,71,86,000/- (as on September 09,2010) Date of execution September 09, 2010.

1. Mr. Abhijit Sinha, Flat No C-201, Block C, Sonarpur – 700 103
2. Mr. Paritosh Kumar Dutta, 40 Gariahat Road (South), Kolkata – 7000 031
3. Mr. Bappa Ditya Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
4. Mr. Manas Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
5. Mr. Tapas Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
6. Mr. Sanjay Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
7. Mr. Ramesh Chandra Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
8. Mr. Bhabani Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
9. Ms. Sujata Baur, Khari Khara Para, Post- Kashinagar, P.S. Raidighi, South 24 Parganas- 743383
10. Mr. Kartick Mal, Mouja – Gillerchat, PS – Mathurapur, South 24 Parganas- 743383



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